

INDEX OF QUESTIONNAIRES

Part No.	Title	Page No.	
		From	To
<i>I</i>	<i>Inspection And Audit</i>	<i>01</i>	<i>02</i>
<i>II</i>	<i>Buildings And Compounds</i>	<i>03</i>	<i>04</i>
<i>III</i>	<i>Establishment Matters</i>	<i>05</i>	<i>08</i>
<i>IV</i>	<i>Government Properties And Equipments</i>	<i>09</i>	<i>11</i>
<i>V</i>	<i>Budget And Financial Matters</i>	<i>12</i>	<i>16</i>
<i>VI</i>	<i>Misc. Administrative Matters-Administrative Office</i>	<i>17</i>	<i>21</i>
<i>VII</i>	<i>Library</i>	<i>22</i>	<i>25</i>
<i>VIII</i>	<i>Nazarat</i>	<i>26</i>	<i>29</i>
<i>IX</i>	<i>Record Room</i>	<i>30</i>	<i>36</i>
<i>X</i>	<i>Civil Copying Department</i>	<i>37</i>	<i>41</i>
<i>XI</i>	<i>Criminal Copying Department</i>	<i>42</i>	
<i>XII</i>	<i>Amins</i>	<i>43</i>	<i>46</i>
<i>XIII</i>	<i>Civil Courts</i>	<i>47</i>	<i>56</i>
<i>XIV</i>	<i>Criminal Courts Of Magistrates</i>	<i>57</i>	<i>68</i>
<i>XV</i>	<i>Sessions Courts</i>	<i>69</i>	<i>72</i>
<i>XVI</i>	<i>Family Courts</i>	<i>73</i>	<i>76</i>
<i>XVII</i>	<i>Juvenile Justice Board</i>	<i>77</i>	<i>85</i>
<i>XVIII</i>	<i>Morning/Evening Courts</i>	<i>86</i>	<i>89</i>
<i>XIX</i>	<i>General</i>	<i>90</i>	<i>91</i>
<i>XX</i>	<i>Alternative Dispute Redressal System (A.D.R.) and Legal Aid</i>	<i>92</i>	<i>93</i>
<i>XXI</i>	<i>Computerization Programme and Video Conferencing</i>	<i>94</i>	<i>96</i>
<i>XXII</i>	<i>Pendency Of The Cases At A Glance</i>	<i>97</i>	
<i>XXIII</i>	<i>Shortcomings And Suggestions/ Recommendations</i>	<i>98</i>	